

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-BA-20-2020

Parveen Dhankar ... Petitioner

Versus

The Police Inspector and Anr. ... Respondents

AND

LD-VC-BA-21-2020

Vivek Kumar Gautam ... Petitioner

Versus

The Police Inspector and Anr. ... Respondents

Shri Rohan Desai, Advocate for the petitioner.

Shri Pravin Faldessai, Additional Public Prosecutor for the respondent / State.

Coram:- NUTAN D. SARDESSAI, J.

Date :- 27th July, 2020

P.C.:

Heard Shri Rohan Dessai, learned Advocate for the petitioners and Shri P. Faldessai, learned Additional Public Prosecutor for sometime.

2. On the basis of the instructions Shri Rohan Dessai, learned Advocate for the petitioners seeks liberty to withdraw both the bail applications.

3. Bail applications stands disposed off with liberty to move the learned Additional Sessions Judge after a period of six months.

NUTAN D. SARDESSAI, J.

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